

Division Bench

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (I.B). No.181/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> August 2017, 11.30 A.M

Name of the Company		Radico Khaitan Limited. -Versus- Ajudhia Distributors Ltd.	
Under Section		9 (1)  IBC	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ARNAB DUTTA  
Adv  
BANDRE MUKHDEV  
Adv

Operational  
Creditor

ADM  
24/8/17.

RP.

2. Arun Kr Khandekar  
24/8/17

ORDER

Ld. RP and the Ld. Advocate of the operational creditor are present.

Ld. RP has filed the progress report wherein he has submitted that corporate debtor is not traceable and as such there was any progress in the case. Let notice be issued from the Registry to the

Directors and Chief Financial Officer of the corporate debtor summoning them to be present in Court on 20/09/2017. RP is to serve the notice on the corporate debtor and informed this Court regarding service of notice on the Directors and Chief Financial Officer.

Application is disposed of accordingly.

List the matter on 20/09/2017.

Urgent certified copy of the order be issued to the RP upon compliance of all requisite formalities.

*SJK*  
(Jinan K.R.)  
Member (J)

*SPL*  
(Vijai Pratap Singh)  
Member (J)